

Mukhyalaya main panch lakh ki chori" appearing in Jansatta dated 2 February, 1991;

(b) if so, the facts thereof;

(c) the details of persons found responsible for this alleged theft; and

(d) the action taken against the guilty?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH):

(a) Yes, sir.

(b) to (d). An amount of Rs. 5 lakhs which was kept in a brief case in an almirah in the Administration and Accounts Section of Directorate of Revenue Intelligence, Indraprastha Bhavan, Indraprastha Estate, New Delhi was found to be stolen on 31/1/91. A First Information Report was lodged with the Indraprastha Estate/ Central District Police Station on 31/1/91 and a case under Section 457/380 of Indian Penal Code has been registered by the Police. The case is presently being investigated by them. In addition, an internal departmental enquiry is also being conducted. The amount of Rs. 5 lakhs was however, recovered on 11.2.91 from a seized truck parked in front of the office building.

Disastrous effect on Indian environment due to Gulf War

45. PROF. YADU NATH PANDEY:
SHRI KIRPAL SINGH
SHRI SURYA NARAYAN YADAV:
SHRI VAMANRAO MAHADIK:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Indian environment has been affected by the use of missiles and nuclear weapons on large scale in the Gulf

war and the smoke billowing out of the devastating fire in oil wells in the Gulf countries;

(b) if so, the details of the damages caused to the Indian environment since December, 1990 till date;

(c) whether Government have chalked out any plan/scheme for protecting the Indian environment from the effects of war; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI):

(a) No, Sir.

(b) Does not arise.

(c) and (d). The movement of the oil slick is being continuously monitored by the Department of Space using satellite imagery. An inter-departmental committee is closely monitoring the developments for any remedial measures considered necessary.

Vacant posts of Judges in High Courts

46. SHRI JANARDAN YADAV:
SHRI K.D. SULTANPURI:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of new judges appointed in different High Courts during the last two months court-wise;

(b) the number of posts of judges still lying vacant in these courts court-wise; and

(c) the steps being taken by the Union Government to fill up the vacant posts?

THE MINISTER OF COMMERCE AND MINISTER OF LAW AND JUSTICE (SHRI